

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.421
IB/175/ND/2019

IN THE MATTER OF:

Brilltech Engineers Pvt Ltd	...	Applicant
Versus		
Genesis Infratech Pvt Ltd	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 14.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	Mr. Arvind Kumar, Adv. & Mr. Ankit Kumar Vats, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 12.04.2023.

Sd/-
(Court Officer)